

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2830
ANSWERED ON:10.05.2006
DELAY IN ISSUE OF PASSPORTS
Agarwal Shri Dharendra;Thummar Shri Virjibhai

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether in several cases passports are issued after the maximum time limit of five weeks fixed for issuance of the same;
- (b) if so, the number of passports which were issued after the said time-frame during the last two years, year-wise, RPO-wise;
- (c) whether the Government has found any officials guilty in this regard; and
- (d) if so, the action taken against such erring officials?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a&b) Yes, Sir. There have been instances of delay, which are mainly on account of late receipt of Police Verification Reports and incomplete/incorrect information furnished by the passport applicants. We have been taking up such cases regularly with concerned State Governments, especially for expediting police reports. This is an on-going process, whereby such cases of delays are monitored and prompt remedial action is taken.

(c&d) Does not arise.